

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1022 of 2022 & I.A. No. 2908 of 2022 (With Defects)	Misty Meadows Pvt. Ltd. Vs. Innovative Real Tech Pvt. Ltd.	Eshna Kumar	
2.	Comp. App. (AT) (Ins) No. 1037 of 2022	Sumat kumar Gupta Insolvency Professional, Formerly Resolution Professional M/S Vallabh Textiles Company Ltd. Vs. Committee of Creditors of M/S Vallabh Textiles Company Ltd. Through Punjab National Bank	Rajansh Thukral	
3.	Comp. App. (AT) (Ins) No. 1039 of 2022 & I.A. No. 3015 of 2022	Punjab National Bank Vs. N. S. Engineering Projects Pvt. Ltd.	Anant Gautam	
4.	Comp. App. (AT) (Ins) No. 1041 of 2022	Alumilite Architecturals Ltd. Vs. Sheth Developers Pvt. Ltd.	Rachitta Rai	
5.	Comp. App. (AT) (Ins) No. 1042 of 2022 & I.A. No. 3024 of 2022	SKS Enterprises Vs. Madhya Bharat Papers Ltd.	Jai Anant Dehadrai	
6.	Comp. App. (AT) (Ins) No. 1043 of 2022 & I.A. No. 3027 of 2022	India SME Asset Reconstruction Company Ltd. Vs. Kunj Forgings Pvt. Ltd. & Anr.	Sanjeev Sagar	
7.	Comp. App. (AT) (Ins) No. 1046 of 2022	Chet Ram Banwari Lal Vs. Reshma Mittal & Ors.	Honey Satpal	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 483 of 2022	Jagdish Kumar Parulkar Vs. Vinod Agarwal & Ors.	Mrinali Prasad	Ritu Reniwal Udit-R1 to R3
9.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
10.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
11.	Comp. App. (AT) (Ins) No. 554 of 2022	Daimler Financial Services India Pvt. Ltd. Vs. Ankit Kr. Aggarwal & Anr.	Prasouk Jain	Honey Satpal-R1 Abhishek Anand-R2
12.	Comp. App. (AT) (Ins) No. 562 of 2022	Sabyasachi Sahoo, Suspended Director of Shrikrupalu Steels Pvt. Ltd. Vs. Imperial Refractories & Anr.	Sreenita Thaker	Ashish Choudhury- R1 Shipra Mishra-R2
13.	Comp. App. (AT) (Ins) No. 667 of 2022	Satish Mittal Vs. Ozone Builders & Developers (P) Ltd.	Shadan Farasat	Nitesh Jain
14.	Comp. App. (AT) (Ins) No. 792 of 2022	Shri Balaji Paper Pack Pvt. Ltd. Vs. Laxmi Crockery Pune Pvt. Ltd.	Reetu Sharma	

For Hearing

15.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr. With	Kairav Tnvedi	Hancy Priya Maini
16.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors. With	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
17.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr. With	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana

18.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwaj Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2
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02:00 PM

For Hearing

19.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
20.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
21.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
22.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
23.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
24.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4

25.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
26.	Comp. App. (AT) (Ins) No. 771 of 2022 (PH)	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors. With	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3
27.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

28.	I.A. No.1991 & 1992 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar